CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore - \$60 038

Application No. 1704/86(F)

Dated the Sep. , 86.

To Shri T.G.Thimmegowda

... Applicant

(Shri B.M.Gangadharaiah, Advocate)

Versus

- Joint Chief Controller of Imports and Exports,
 No 3, Vijayaraghava Road, T.Nagar, Madras-600017
- 2. Joint Chief Controller of Imports and Exports, B.W.S.S. B. Complex, Cauvery Bhavan, Bangalore-9. ..Respondents.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN APPLICATION NO. 1704/86(F)

Please find enclosed herewith the copy of the Order/Interim Order passed by this Tribunal in the above said Application on 19.9.1986.

SECTION OFFICER
(Judicial)

Encl: As above.

Copy to:-

Sri T.G.Thimmegowda C/O Shri B.M.Gangadharaiah, H.No. 965, Upstairs, Rajajinagar, 3rd Block, Bangalore-10. Advocate for Applicant

23/0/80

ELOOffice Notes AMOITICE AR AR Orders of Tribunal Date Shri B.M. Gangadhariah, counsel 19-9-1986 for the applicant invites our atten-tion to the Memo dated 19-9-186 filed by his client seeking permission to withdraw the application filed by him. Permission granted. In view of the above application is dismissed as withdraun. (Ch.Ramakrishna Rao) (L.H.A.Rage) Member(J) Member (Ad 19-9-1986 19-9-1986 TRUE COPY CENTRAL ADMINI ADDITIONAL BENCH MANGALORE 1000 . (. E. becare! eid haseH fah. learned toant. When olaced the ei noisce not has. bor benims hearing of at enema ta